

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 9950/2012

(From the judgement and order dated 19/08/2010 in CMWP
No.29747/2008, CMWP No.49202/2008 and CMWP No.20939/2010 of The HIGH
COURT OF JUDICATURE AT ALLAHABAD)

SANJAY SHARMA & ORS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for permission to file SLP and office report)

Date: 24/05/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
(VACATION BENCH)

For Petitioner(s) Mr. Pramod Swarup, Sr.Adv.(mentioned by)
Mr. Samir Ali Khan,A.O.R.

For Respondent(s)

UPON being mentioned the Court made the following

O R D E R

Issue notice on the prayer for interim stay
and list it in next week. Dasti, in addition, is
permitted.

(A.D. Sharma)
Court Master

(S.S.R. Krishna)
Court Master